1	2	3
	Saharanpur, CWC Bamanheri	29.2
	CWC, Saharanpur, Pilkhani	1.0
	Roza, Shahjahanpur	Damage yet to be quantified
	Chanderi, Kanpur	Damage yet to be quantified

In Maharashtra, damage of 8.8 tons wheat stock has been reported by FCI at Karad and Gondia.

Based on current economic cost to FCI, value of the so far quantified damaged wheat in U.P. and Maharashtra works out to Rs.21.4 lakh.

(c) FCI has initiated action against delinquent officers including suspension of eight officers for damages at Hapur, Orai and Harduaganj depots in U.P.

For the damages at rest depots in U.P. and Maharashtra exact quantities are being worked out based on which FCI has to fix responsibility.

## Implementation of FSA

2172. DR. PRABHAKAR KORE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is engaged in reviewing BPL benchmark with better BPL identification methods as suggested by N.C. Saxena Committee;

(b) whether Government would strive towards making Food Security Act (FSA) work through a universal Public Distribution System at least in rural areas and urban slums;

(c) whether tentative estimates suggest a total outlay of Rs. 1,00,000 crores for the rollout of FSA every year which is just about 1.5 per cent of India's GDP; and

(d) whether the resources for FSA could be moped up by pruning existing food and fertilizer subsidies and also from a massive base of revenue foregone account on tax exemptions?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The Ministry of Rural Development had appointed an

Expert Group for suggesting suitable framework and methodologies for identification of the rural poor. The Expert Group submitted its Report which has been considered by an inter-ministerial core group comprising the Ministry officials and eminent scholars on the subject. The core group has also held wide consultations on the subject including with the State Governments. As advised by the core group, the Ministry is in the process of conducting a pre-testing study to establish the final methodologies for identification of the rural poor.

(b) to (d) The details of the proposed National Food Security Act, including issues such as coverage, subsidy implications etc, are being considered by an Empowered Group of Ministers (EGoM). Based on directions of EGoM, a draft Bill will be prepared and placed on the website of the Department of Food and Public Distribution for public scrutiny and comments.

## Rottening of foodgrains

2173. DR. BARUN MUKHERJI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that a huge quantity of wheat has been damaged due to wrong handling by FCI, for which the Supreme Court has issued a strict stricture;

(b) if so, where and how it is damaged its total quantity and the cost involved;

(c) the details of other occasions during the last two years where such damage of foodgrains occurred; and

(d) the measures being taken to build requisite number of godowns to avoid such horrible rottening of the foodgrains?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) As reported by F.C.I., as on 01.07.2010 a total quantity of 11708 tons of damaged/non-issuable foodgrains including 2486 tons of wheat was in godowns of FCI. Further damage to FCI wheat stocks by rains and floods during July, 2010 in Uttar Pradesh, Uttarakhand, Rajasthan, Haryana and Punjab have been reported by FCI as under: